

under sub-section (6) of section 5 of the Emergency Risks (Goods) Insurance Act, 1962. [Placed in Library. See No. LT-4234/65].

- (ii) The Emergency Risks (Factories) Insurance (Amendment) Scheme, 1965, published in Notification No. S.O. 924 dated the 27th March, 1965, under sub-section (7) of section 3 of the Emergency Risks (Factories) Insurance Act, 1962. [Placed in Library. See No. LT-4235/65].

NOTIFICATIONS UNDER THE KERALA GENERAL SALES TAX ACT, 1963 AND THE CUSTOMS ACT, 1962

The Deputy Minister in the Ministry of Finance (Shri Rameshwar Sahu): I beg to lay on the Table—

(1) a copy each of the following Notifications under sub-section (3) of section 57 of the Kerala General Sales Tax Act, 1963, read with clause (c) (iv) of the Proclamation dated the 24th March, 1965, issued by the Vice-President discharging the functions of the President, in relation to the State of Kerala:—

- (i) S.R.O. 396/64, dated the 15th December, 1964.
(ii) S.R.O. 37/65, dated the 2nd February, 1965.

[Placed in Library. See No. LT-4236/65].

(2) a copy each of the following Notifications under section 159 of the Customs Act, 1962:

- (i) G.S.R. 538, dated the 31st March, 1965.
(ii) G.S.R. 539, dated the 31st March, 1965.

[Placed in Library. See No. LT-4237/65].

12.31½ hrs.

ESTIMATES COMMITTEE

Seventy-eighth Report

Shri A. C. Guha (Barasat): Sir, I beg to present the Seventy-eighth Report of the Estimates Committee on the Ministry of Food and Agriculture (Department of Agriculture)—Forest Research Institute and Colleges, Dehra Dun.

12.32 hrs.

DEMANDS FOR GRANTS—contd.

Ministry of Education—contd.

Mr. Speaker: The House will now take up further discussion and voting on the Demands for Grants under the control of the Ministry of Education.

Some hon. Members rose—

Mr. Speaker: Dr. Govind Das.

डा० गोविन्द दास (जबलपुर): अध्यक्ष जी, हमारा इस समय निर्माण का युग चल रहा है और यह निर्माण दो प्रकार का हो रहा है—एक पार्थिव निर्माण और दूसरा बौद्धिक निर्माण। मैं बौद्धिक निर्माण को पार्थिव निर्माण से भी अधिक महत्व देता हूँ—इसलिए कि पार्थिव निर्माण भी बहुत दूर तक बौद्धिक निर्माण पर अविलम्बित है।

जहां तक बौद्धिक निर्माण का सम्बन्ध है, भाषा का सर्वोपरि स्थान है और इस प्रश्न से शिक्षा मन्त्रालय का सर्वाधिक सम्बन्ध है। स्वतन्त्र होने के बाद हमने इस विषय को बड़ी गम्भीरता से सोचा और इस सम्बन्ध में कई आयोग, कई कमिशन, नियुक्त हुए। उन सबके प्रतिवेदनों पर सरकार ने गम्भीरतापूर्वक विचार किया और कुछ को स्वीकार भी किया, परन्तु इस स्वीकृति के बावजूद भी स्थिति लगभग पूर्ववत् ही है।

Mr. Speaker: How long will the hon. Minister take for his reply?